



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/7870/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 20th December, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJD/6876/19, dtd. 19.12.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.12.2019 along with station leave permission from the morning of 20.12.2019 till the morning of 21.12.2019, has been granted/rejected.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/7871/A, dated 20.12.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

20/12/19

JT. REGISTRAR (VIGILANCE)

Rolan